

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 19th September, 2017

No.HC.VII-167 (Pt.-II)/2014/4672/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the Regional Meet of the State Legal Services Authorities of North Eastern States, scheduled to be held on 27th September, 2017 at Shillong, Meghalaya-

Sl. No.	Name	Designation
1.	Shri Akhtar Fun Ali Bora	District and Sessions Judge, Kamrup, Amingaon
2.	Smti. Soneka Bora	District and Sessions Judge, Udalguri
3.	Shri Pradip Kumar Das	District and Sessions Judge, Kokrajhar
4.	Shri Parthiv Jyoti Saikia	District and Sessions Judge, Tinsukia
5.	Shri Prasanta Saikia	District and Sessions Judge, Darrang, Mangaldoi
6.	Shri Samarjit Dey	District and Sessions Judge, Dima Hasao, Haflong
7.	Shri Imtiaz Ali	District and Sessions Judge, Lakhimpur, North Lakhimpur
8.	Shri Ashok Kumar Bora	District and Sessions Judge, Sonitpur, Tezpur
9.	Smti Chaya Rani Goswami	District and Sessions Judge, Barpeta
10.	Smti Hema Devi Bhuyan	District and Sessions Judge, Chirang
11.	Shri Vinod Kumar Chandak	District and Sessions Judge, Jorhat
12.	Smti Susmita Phukan Khound	District and Sessions Judge, Dibrugarh
13.	Shri Aparesh Chakravarty	District and Sessions Judge, Dhubri
14.	Shri Siddartha Pratim Moitra	District and Sessions Judge, Kamrup (M), Guwahati
15.	Shri Satyajit Khound	District and Sessions Judge, Golaghat
16.	Shri Prasanta Buragohain	District and Sessions Judge, Goalpara
17.	Smti Indira Barman	District and Sessions Judge, Bongaigaon
18.	Shri Sunil Kumar Poddar	District and Sessions Judge, Sivasagar
19.	Smti Rita Kar	District and Sessions Judge, Nagaon
20.	Shri Dhrupad Kashyap Das	District and Sessions Judge, Morigaon
21.	Shri Utpal Prasad	District and Sessions Judge, Karimganj
22.	Shri Debasish Bhattacharjee	District and Sessions Judge, Hailakandi
23.	Shri Sutham Das	Addl. District & Sessions Judge, Dhubri (under order of transfer as District & Sessions Judge, Dhemaji)
24.	Shri Amir Uddin Ahmed	District and Sessions Judge, Karbi Anglong, Diphu
25.	Shri Jogeswar Bora	Secretary, District Legal Services Authority, Jorhat
26.	Shri Shah Syed Ahadur Rahman	Secretary, District Legal Services Authority, Dhubri

27.	Shri Utpal Rajkhowa	Secretary, District Legal Services Authority, Darrang, Mangaldoi
28.	Shri Jayanta Kumar Das	Secretary, District Legal Services Authority, Barpeta
29.	Shri Kaushik Hazarika	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
30.	Shri Ratnadip Bhattacharjee	Secretary, District Legal Services Authority, Kokrajhar
31.	Shri Rafique Ahmed Tapadar	Chief Judicial Magistrate, Kamrup, Amingaon
32.	Shri Anil Kumar Basfor	Secretary, District Legal Services Authority, Goalpara
33.	Shri Joydev Koch	Secretary, District Legal Services Authority, Golaghat
34.	Shri Kumud Chandra Boro	Chief Judicial Magistrate, Chirang
35.	Shri Yusuf Azaz	Secretary, District Legal Services Authority, Tinsukia
36.	Shri Debashish Saikia	Secretary, District Legal Services Authority, Bongaigaon
37.	Smti. Ranjita Agarwalla	Secretary, District Legal Services Authority, Morigaon
38.	Smti. Audri Bhattacharyya	Secretary, District Legal Services Authority, Sonitpur, Tezpur
39.	Smti. Tripti Ari	Secretary, District Legal Services Authority, Nagaon
40.	Shri Rupak Rajak	Secretary, District Legal Services Authority, Sivasagar
41.	Smti. Jyotshna Das	Secretary, District Legal Services Authority, Nalbari
42.	Shri Nur Muhammad Abdullah Ahmed	Civil Judge & Asstt. Sessions Judge, Udalguri
43.	Shri Narayan Kuri	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
44.	Shri Nishanta Goswami	Chief Judicial Magistrate, Karbi Anglong, Diphu
45.	Shri Bankim Sarma	Chief Judicial Magistrate, Dima Hasao, Haflong
46.	Smti Sujata Dutta	Secretary, District Legal Services Authority, Silchar
47.	Shri Parvez Ahsan Choudhury	Secretary, District Legal Services Authority, Karimganj

The details of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to attend the programme accordingly.

By order,
Sd/- R. Phukan
Registrar General
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/4673 - 4731/A dated 19.09.2017

Copy forwarded for information and necessary action to:


1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Judl. / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Karbi Anglong / Dima Hasao. **He / she is also requested to inform the nominated participant(s) of his / her respective District accordingly.**
6. The Member Secretary, Assam State Legal Services Authority, Guwahati
6. Shri Akhtar Fun Ali Bora, District and Sessions Judge, Kamrup, Amingaon
7. Smti. Soneka Bora, District and Sessions Judge, Udalguri
8. Shri Pradip Kumar Das, District and Sessions Judge, Kokrajhar
9. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Tinsukia
10. Shri Prasanta Saikia, District and Sessions Judge, Darrang, Mangaldoi
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12. Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur
13. Shri Ashok Kumar Bora, District and Sessions Judge, Sonitpur, Tezpur
14. Smti Chaya Rani Goswami, District and Sessions Judge, Barpeta
15. Smti Hema Devi Bhuyan, District and Sessions Judge, Chirang
16. Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat
17. Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh
18. Shri Aparesh Chakravarty, District and Sessions Judge, Dhubri
19. Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati
20. Shri Satyajit Khound, District and Sessions Judge, Golaghat
21. Shri Prasanta Buragohain, District and Sessions Judge, Goalpara
22. Smti Indira Barman, District and Sessions Judge, Bongaigaon
23. Shri Sunil Kumar Poddar, District and Sessions Judge, Sivasagar
24. Smti Rita Kar, District and Sessions Judge, Nagaon
25. Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon
26. Shri Utpal Prasad, District and Sessions Judge, Karimganj
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50. Shri Bankim Sarma, Chief Judicial Magistrate, Dima Hasao, Haflong
51. Smti Sujata Dutta, Secretary, District Legal Services Authority, Silchar
52. Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj
54. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
55. The Administrative Officer, Judicial Academy, Assam.
56. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
57. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
58. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
59. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
60. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar General
 19.09.18
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